

**Annexure- 6**

**Name of the corporate debtor: Opel Securities Private Limited; Date of commencement of CIRP: 27/10/2023; List of creditors as on: 21/02/2024**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
												-	
												-	
		<b>TOTAL</b>		-	-			-	-	-	-	-	